GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3797
ANSWERED ON:14.12.2009
LEVY OF CHARGES ON TELECOM COMPANIES
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the various types of charges levied by the Government on the private mobile telephone companies;
- (b) if so, the details thereof during the last three years and the current year, company- wise; and
- (c) the total amount outstanding against the private mobile telephone companies in this regard, company-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Yes, Madam
- (b) Details of collection of Entry Fee, Licence Fee and Spectrum Charges for the last three years and current year are given in Annexure-I
- (c) The total outstanding amounts against the private mobile telephone companies are given Annexure-II.